

SECTION-II
IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL MISCELLANEOUS PETITION NO. 22928 OF 2013
(Application for bail)

IN

CRIMINAL APPEAL NO. 1679 OF 2012

Ram Kalp Chaudhary ...Appellant

VERSUS

State of Uttar Pradesh ... Respondent

OFFICE REPORT

It is submitted that Ms. Sandhya Goswami, Advocate has on 27th October, 2013 filed an application for bail with affidavit on behalf of the Appellant which has been registered as Criminal Misc. Petition No. 22928 of 2013.

It is submitted that Service of Notice of Lodgment of Petition of Appeal is complete on the Sole Respondent/State, but no one has entered appearance on its behalf.

It is further submitted that Original Records from the High court as well as from the Trial Court have been received.

Counsel for the Appellants has filed additional documents.

The Application for bail in the Appeal above-mentioned is listed before the Hon'ble Judge in Chamber with this Office Report.

DATED this the 29th day of October, 2013.

Sd/-
ASSISTANT REGISTRAR

COPY TO:

Ms. Sandhya Goswami, Advocate
*Mr. Ravi Prakash Mehrotra, Advocate
(* You are requested to file Vakalatnama/Appearance
on behalf of State of Uttar Pradesh)

